

23/20

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.04/(MAH)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Justice B. G. Kolse Patil
V/s.
M/s. Sakal Papers Ltd. & Ors.

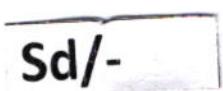
SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Chandan Singh Shethmanat	Advocate for Respondent 1-8	
2.	Adv. Saurabh. Deorukhkar. i/b m/s. Sanjay Jadeshi & Co.	Adv. for Petitioner	

ORDER

TCP No. 04/111A/NCLT/MB/MAH/2011

At request of the petitioner, list this matter on 19.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)